

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**  
**:: AT HYDERABAD**

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Sub:- High Court for the State of Telangana – Letter received from the Director, Telangana State Judicial Academy, Secunderabad – Request to nominate two Master Trainers to conduct the ECT\_3\_2022 outreach programme on 23.04.2022 (Saturday) and 24.04.2022 (Sunday) at Telangana State Judicial Academy – Nomination of Officers - Order Issued - Reg.

Ref:- Letter in ROC. No. 305/2022/TSJA/Sec'bad, dated 24.03.2022 from the Director, Telangana State Judicial Academy, Secunderabad.

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**ORDER ROC. NO. 655/SO/2022, DATED :20.04.2022**

The Hon'ble the Chief Justice has been pleased to nominate the following Master Trainers to conduct ECT\_3\_2022 outreach programme on 23.04.2022 (Saturday) and 24.04.2022 (Sunday) at Telangana State Judicial Academy, Secunderabad.

S.No.	Master Trainers	Date
1	Sri. R. Raghunath Reddy, VIII Addl. District and Sessions Judge, Miryalguda, Nalgonda District.	23.04.2022 & 24.04.2022
2.	Sri. D. Kiran Kumar, Prl. Senior Civil Judge, Ranga Reddy District at L.B.Nagar.	23.04.2022 & 24.04.2022

A copy of the letter from the Director, Telangana State Judicial Academy is enclosed herewith.

  
**REGISTRAR GENERAL**

To

- 1) The Individual concerned.
- 2) The Prl. District & Sessions Judge, Nalgonda District.
- 3) The Prl. District & Sessions Judge, Ranga Reddy District.
- 4) The Registrar (IT-cum-CPC), High Court for the State of Telangana, Hyderabad.
- 5) The Director, Telangana State Judicial Academy, Secunderabad.
- 6) VIII Addl. District & Sessions Judge, Miryalguda, Nalgonda District.
- 7) Prl. Senior Civil Judge, Ranga Reddy District at L.B.Nagar.
- 8) The Section Officer, B-Spl. (For necessary incharge arrangements).

DP



**C.H.K.BHUPATHI**  
**DISTRICT JUDGE**  
**DIRECTOR**

**TELANGANA STATE JUDICIAL ACADEMY**

**S.P.ROAD, SECUNDERABAD – 500 003**

**Ph. Nos. (O)- 23446192, 23446366; (Director)- 23446193**

**Fax: 040 – 23446368; e-mail: [tsja.secbad@gmail.com](mailto:tsja.secbad@gmail.com)**

Roc.No. 952 /2022/TSJA-Sec'bad Dt: 24.03.2022

To  
The Registrar General,  
High Court for the State of Telangana,  
Hyderabad.



Sir,

Sub: TSJA, Sec'bad – To conduct ICT Outreach Programmes' as per the 'e-Committee's Training and Outreach Calendar' for 2022 for Judicial Officers, New Master Trainers, Advocate/Advocate Clerks, staff of the District Courts and High Courts for one day/ two days training programme at the Academy/ District Head quarters – Request to nominate the Master Trainers to conduct the training programmes - Reg.

Ref: 1. High Court's Lr.Roc.No.655/SO/2021-B.Spl., dated 16.03.2022.  
2. Hon'ble President approved note dt. 17.03.2022.

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I am to state that vide reference 1<sup>st</sup> cited, the Registrar General, High Court for the State of Telangana forwarded a copy of the letter of the Chairperson, e-Committee, Hon'ble Supreme Court of India dt: 08.03.2022 and tentative calendar of ICT Outreach Programme for the year 2022-23. In the letter dt: 08.03.2022, the Hon'ble e-Committee instructed the State Judicial Academies that at least two ICT programmes per month may be facilitated into the State Judicial Academies training Calendar.

I am to further state that as per the e-Committee instructions, the Academy prepared a Calendar on ICT Outreach Training Programme for the year 2022-23. The

calendar was placed before the Hon'ble President of the Academy vide note dt.17.03.2022, to conduct the ICT Outreach Programmes. His Lordship permitted the Director to conduct the Outreach Training Programme to the Judicial Officers, New Master trainers, Advocate/Advocate Clerks, staff of the District Courts and High Courts for one day/ two days training programme at the Academy /District Head quarters.

The copy of the Outreach Training programme on ICT for the year 2022-2023 is enclosed herewith.

**Hence I request the Hon'ble High Court to nominate two Master Trainers per each day to conduct the Outreach Training Programmes at the Academy/Districts Headquarters as per the enclosed schedule.**

**I further request the Hon'ble High Court to issue necessary instructions to the concerned Prl. District Judges of the State to conduct the ICT Outreach Programmes at their respective Districts/District Head quarters, in coordination with the Director, T.S. Judicial Academy as per the enclosed schedule.**

Yours faithfully,

  
DIRECTOR

Encls:

ICT Outreach training Programmes for the year 2022-23.

Copy to  
The Registrar (I.T- cum-C.P.C.), High Court for the State of Telangana,  
Hyderabad.

**OUTREACH PROGRAMMES ON ICT FOR THE YEAR 2022 TO 2023**

S.No.	Code	Duration (No. of Days)	Description of Programme	Target Group	Place of Training	Tentative dates
✓1.	EC_17_2022	2	ICT & e-Courts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judge Junior Division	T.S.J.A	25.03.2022 26.03.2022
✓2.	EC_18_2022	2	ICT & e-Courts Induction Programme for the newly recruited Direct District Judges	Newly recruited Direct District Judges	T.S.J.A	25.03.2022 26.03.2022
3.	ECT_3_2022	2	Master Trainer Programme for New Master trainers	New Master trainers	T.S. Judicial Academy	23.04.2022 24.04.2022
4.	ECT_4_2022	1	Advocate/Advocate Clerk Ecourts Programme at District Headquarters	Advocate/ Advocate Clerk	T.S. Judicial Academy	21.05.2022
5.	ECT_5_2022	1	Programme for Court Managers & Administrative Head Staffs of District Judiciary	Administrative Head staff & Court Managers from every District	T.S. Judicial Academy	18.06.2022
6.	ECT_6_2022	1	Training Programme on Digitization at High Court level	High Court Digitization officials/Staffs	T.S. Judicial Academy	25.06.2022
7.	ECT_7_2022	1	Advocate/Advocate Clerk Ecourts Programme at Taluk/Village (once in 3 months)	Advocate/ Advocate Clerk	At Taluka/ Through T.S.J.A. ✓	16.07.2022
8.	ECT_8_2022	1	Refresher programme for Court Staffs & N step Training	Administrative head, Nazarat, Process servers	At District Headquarters through T.S.J.A. ✓	27.08.2022
9.	ECT_9_2022	1	Refresher programme for Court Staff	Staff of District Judiciary	At District Headquarters through T.S.J.A. ✓	17.09.2022

S.No.	Code	Duration (No. of Days)	Description of Programme	Target Group	Place of Training	Tentative dates
10.	ECT_10_2022	2	Programme for Technical staffs of High Court – Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc	Technical Staff & NIC Coordinators at High Court	T.S.J.A	15.10.2022 16.10.2022
11.	EC_11_2022	1	Programme for Technical staffs of District Courts Hardware & Software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc	Technical Staffs/District System Administratory/System Officers	T.S.J.A	19.11.2022
12.	EC_12_2022	2	Computer Skill enhancement Programme – Level I & II	Advocate / Advocate clerk.	At District Headquarters through T.S.J.A ✓	17.12.2022 18.12.2022
13.	EC_13_2022	1	Computer Skill enhancement Programme – Level I & II	Judicial officers of District Judiciary (All cader)	At District Headquarters through T.S.J.A ✓	21.01.2023
14.	EC_14_2022	1	Cyber laws & Appreciation & Handling of Digital Evidence – Refresher Programme	Judicial Officers	T.S.J.A	25.02.2023
15.	EC_15_2022	1	Refresher programme for Registry Staffs of High Courts	High Court Staffs	T.S.J.A	18.03.2023
16.	EC_16_2022	1	Ecourts Programme at All-District Headquarters	All Judicial Officers of the District	At District Headquarters through T.S.J.A ✓	25.03.2023

*C. A. M. Syed*  
DIRECTOR